

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

To

Mrs. Sindhu Krishnakumar,  
Deputy Registrar-cum-Principal Private Secretary to,  
Hon'ble Mr. Justice Swatanter Kumar,  
Chairperson,  
National Green Tribunal,  
Faridkot House, Copernicus Marg,  
New Delhi-110 001.

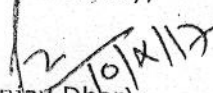
No: 25298/2017 Dated: 10/10/2017

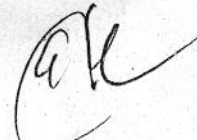
Subject:- D.O. Letter of Hon'ble Mr. Justice Swatanter Kumar, Chairperson, National Green Tribunal, New Delhi.

Madam,

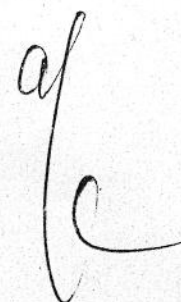
In reference to the subject cited above, I am directed to inform you that Hon'ble The Chief Justice has been pleased to nominate Shri Mohammad Ashraf Malik, President, District Consumer Forum, Srinagar and Shri Yahaya Firdous Ahanger, Railway Magistrate, Jammu to attend the International Conference at New Delhi, scheduled to be held on 3<sup>rd</sup> and 4<sup>th</sup> November, 2017.

Yours faithfully,

  
(Sanjay Dhar)  
Registrar General

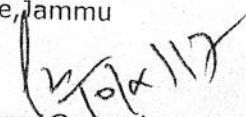
  
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Copy to:-

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- 1) Principal Secretary to Hon'ble The Chief Justice, High Court of J&K Srinagar.
  - 2) Secretary to Hon'ble Administrative Judge District Srinagar/Jammu.

.....for information of His Lordhsip.

- 3) Principal Distirct & Sessions Judge, Jammu/Srinagar.
- 4) Shri Mohammad Ashraf Malik, President, District Consumer Forum, Srinagar.
- 5) Shri Yahaya Firdous Ahanger, Railway Magistrate, Jammu

  
Registrar General